

(c) Steps are under way to diversify further the production at the Gauhati Refinery.

(d) Does not arise.

Incidence of Corporate Taxation

3827. SHRI R. K. SINHA :
SHRI SHIVA CHANDRA
JHA :

Will the Minister of FINANCE be pleased to state :

(a) the present corporate tax rate in India vis-a-vis that of U.S.A., U.K., France and Japan ;

(b) whether it is a fact that the incidence of corporate taxation is the highest in India as claimed in a paper prepared by the Federation of Indian Chambers of Commerce and Industry ;

(c) the reasons for such high rate of taxation ; and

(d) whether devices are being evolved to lower the rate of taxation ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The current rates of tax in India on the business income of domestic companies, and the corresponding rates of tax in U. S. A., U. K., France and Japan, as could be gathered from the material available with the Government, are set forth in the statement laid on the table of the House. [Placed in Library See No. LT-2606/68].

(b) No, Sir.

(c) and (d) The rates of tax on the incomes of corporate and non-corporate tax payers are reviewed every year in the light of the economic needs and the budgatory requirements of the country and the annual taxation proposals of the Government are formulated on the basis of such review.

Quarters on Chitra Gupta Road, New Delhi

3829. SHRI P. ANTONY REDDY :
Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether, it is a fact that all the houses in X. Y. Z. (ground floor, 1st floor and 2nd floor respectively) of Chitra Gupta Road are classified as Type III and standard rent is charged ;

(b) whether it is also a fact that the facilities available in each of these blocks are not equal ;

(c) if so, whether this aspect has been kept in view while classifying all the houses as Type III and fixing standard rent ; and

(d) whether any facilities have been provided to the first and second floor occupants for keeping their conveyances ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH):

(a) Yes, Sir. The rent is being charged on the basis of pooled standard rent under F. R. 45-A or 10% of the emoluments, whichever is less.

(b) There is a little difference in the facilities available in the flats on ground floor, first floor and 2nd floor.

(c) While reclassifying these flats as type III the Government kept in view standard of amenities available in these flats and other alike factors.

(d) No, Sir.

केन्द्रीय गृह-निर्माण योजना के अन्तर्गत
मध्य प्रदेश में बनाये गये मकान

3830. श्री गं च. दीक्षित: क्या निर्माण, आवास तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछले चार वर्षों में विभिन्न केन्द्रीय गृह-निर्माण योजनाओं के अन्तर्गत